

**FARMERS AND AGRICULTURAL  
WORKERS BENEFIT FUND BILL**

[English]

SHRI K. RAMAMURTHY (Krishnagiri) : I beg to move leave to introduce a Bill to provide for the constitution of a fund for the benefit of the farmers and agricultural workers.

MR. DEPUTY SPEAKER : The question is :

"That leave to granted to introduce a Bill to provide for the constitution of a fund for the benefit of the farmers and agricultural workers".

The Motion was adopted.

SHRI K. RAMAMURTHY : Sir, I introduce the Bill.

**PUBLIC OFFICES (FIXATION OF  
PUBLIC HOLIDAYS AND WORKING  
HOURS) BILL**

[English]

SHRI K. RAMAMURTHY (Krishnagiri) : I beg to move for leave to introduce a Bill to provide for the fixation of public holidays and working hours for public offices.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the fixation of public holidays and working hours for public offices"

The Motion was adopted.

SHRI K. RAMAMURTHY : Sir, I introduce the Bill.

**CONSTITUTION (AMENDMENT)  
BILL**

(Insertion of new Part X A)

[English]

SHRI ANANDA PATHAK (Darjeeling) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The Motion was adopted.

SHRI ANANDA PATHAK : Sir, I introduce the Bill.

**FINANCING OF ELECTIONS  
BY THE STATE BILL**

[English]

PROF. P. J. KURIEN (Idukki) : I beg to move for leave to introduce a Bill to provide for the financing of elections to the House of the People and to the Legislative Assemblies of the States, by the Central Government.

MR. DEPUTY SPEAKER : The question is :

"That leave to granted to introduce a Bill to Provide for the financing of election to the House of the People and to the Legislative Assemblies of the States, by the Central Government."

The Motion was adopted.

PROF. P. J. KURIEN : Sir, I introduce the Bill.

**PAYMENT OF UNEMPLOYMENT  
ALLOWANCE BILL**

[English]

PROF. P. J. KURIEN (Idukki) : I be to move for leave to introduce a Bill to provide for the payment of unemployment allowance to the unemployed person in the country and for matters connected therewith.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the payment of unemployment allowance to the unemployed persons in the country and for matters connected therewith".

The Motion was adopted.